truction of broad gauge Railway line from Poona to Miraj;

- (b) the number of persons who have been paid the full amount of compensation for the acquisition of their lands;
- (c) the number and names of persons from Sangli and Satara Districts who have not been paid the amount of compensation so far;
- (d) the reasons for the delay in making the payment of compensation; and
- (e) when Government propose to make the payment?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) 2411.

- (b) 543.
- (c) 1868. A list showing the names of these persons will be laid on the Table of the House.
- (d) The delay is due to the delay in finalising the awards by the State Government authorities.
- (e) Payments to 748 persons are expected to be paid within a month and the rest within the next ilnancial year.

STEPPING UP OF PRODUCTION OF COKING COAL

126. SHRI A. D. MANI: Will the Minister of STEEL, MINES AND METALS be pleased to state:

- (a) whether the Planning Commission has recommended to the National Coal Development Corporation to step up production of coking coal during the Fourth Five Year Plan perced; and
- (b) if so, what concrete steps are going to be taken by the Corporation to fulfil the directive of the Planning Commission?

THE MINISTER OF STEEL, MINES AND METALS (DR M. CHAN; A REDDY): (a) Increase in coking coal production is part of the Plan programme of the National Coal Development Corporation drawn up in consultation with the Planning Commission.

(b) The steps being taken by National Coal Development Corporation for increasing coking coal production during the Fourth Plan period include maximising the production from their existing mines, completion of mines under construction and starting of new mines.

गुजरात में ऐस्यूमिनियम का कारखाना

- 127. श्री राजनारायग: वया इ पात, खान ग्रार धातु मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि भारत सरकार गुजरात खनिज विकास निगम की एक अर्जी पर विचार कर रही है जिसमें ऐल्यू-मिनियस का एक कारखाना खोलने का प्रस्ताव है ; ग्रीर
- (ख) यदि हा, तो इस प्रस्ताव की मोटी-मोटी बातें क्या हैं ग्रीर इस सम्बन्ध में सरकार ने क्या फैसला किया है ?

†[Aluminium Plant in Gujarat

- 127. SHRI RAJNARAIN: Will the Minister of STEEL, MINES AND METALS be pleased to state:
- (a) whether it is a fact that the Government of India are considering an application submitted by the Gujarat Mineral Development Corporation in which a proposal has been made for setting up of an aluminium plant; and
- (b) if so, what are the broad features of the proposal and what deci-

^{†[]} English translation.

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sion has been taken by Government in this regard?]

इस्सन, खान श्रोर धात मंत्री (डा० एम॰ च र रेड़ी): (क) गुजरात खनिज विकास ' म से गजरात में एक नया ऐल्य-मिना प्या- स्थापित करने का प्रस्ताव प्राप्त हप्रा था । इसके कुछ विवरणों की प्रतीक्षा गुजरात खनिज विकास निगम द्वारा प्रशाबित ऐ युमिना उत्पादन पर स्राधारित एक नया ऐत्यमिनियम प्रद्रावक स्थापित करने के लिए एक ग्रावेदन-पत्न डी० एण्ड ग्रार० ग्रधिनियम 1951 के ग्रधीन लाइसेंस दिये जाने के लिये निजी क्षेत्र की एक फर्म से प्राप्त हम्रा है परन्तू गुजरात खनिज विकास निगम से ऐल्यमिनियम प्लांट स्थापित करने का कोई स्रावेदन पत्न प्राप्त नहीं हुम्रा है ।

(ख) योजनाओं के विवरण की प्रतीक्षा है । सरकार ने गुजरात खनिज विकास निगम द्वारा राज्य में 100,000 टन प्रति वर्ष क्षमता का एक ऐस्युमिनियम प्लांट स्थापित करने को सिद्धान्त रूप से स्वीकार कर लिया है। निजी क्षेत्र की फर्म से उद्योग ग्रह्मिनयम के प्रधीन ऐस्यमिनियम प्रदावक स्थापित करने भे लिए लाइसेंस प्राप्त करने का प्रार्थना पत विचाराधीन है

†[THE MINISTER OF MINES AND METALS (DR. CHANNA REDDY): (a) A proposal for the establishment of a new alumina plant in Gujarat had been received from the Gujarat Development Corporation. Certain details in respect thereof are awaited. An application for the grant of licence under the Industries (Development and Regulation) Act, 1951, for the establishment of a new aluminium smelter, based on the alumina production of the plant proposed by the Gujarat Mineral Development poration has been received from firm in the private sector; but no

application for setting up an aluminium plant has been received from the Gujarat Mineral Development Corporation.

(b) Details of the schemes awaited. Government of India have accepted, in principle, the setting up of a 100,000 tonnes per annum alumina plant in the State by Gujarat Mineral Development Corporation. application received from the private sector firm for licence under the Industries Act for the establishment of alumin um smelter is under consideration.]

बंक्ड़ा दामोदर रिवर रेलवे ग्रीर ग्रहमदपुर कटवा रेलवे का लिया जाना

128. श्री राजनारायण : क्या मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार ने बांकूड़ा दामोदर रिवर रेलव ग्रीर ग्रहमदपूर कटवा रेलवे को 1 जुलाई, 1967 से अपने नियंत्रण में लेने का फ़ैपला किया है ;
- (ख) वया सरकार ने इस निर्णय को किपान्वित करने क दिशा में कार्यवाही शरू कर दी है; ग्रीर
- (ग) यह निर्गय किन कारणों से लिया गया ?

†[TAKING OVER OF B.D.R. AND RAILWAYS

128. SHRI RAJNARAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have decided to take over the Bankura Damodar River Railway and Ahmadpur Katwa Railway under their trol from the 1st July, 1967;